

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

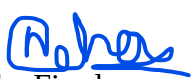
FOR THE ATTENTION OF THE STAKEHOLDERS OF RJVJ TRADERS
PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	RJVJ TRADERS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	31.07.2013
3.	Authority under which corporate debtor is incorporated /registered	ROC- Gwalior
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74999MP2013PTC048860
5.	Address of the registered office and principal office (if any) of corporate debtor	9/B,SANCHAR NAGAR,G-1, SHLOK ENCLAVE INDORE Indore MP 452016
6.	Date of closure of Insolvency Resolution Process	30.09.2021
7.	Liquidation commencement date of corporate debtor	01.10.2021
8.	Name and registration number of the insolvency professional acting as liquidator	Neha Firoda IBBI/IPA-001/IP-P-01938/2020-2021/13093
9.	Address and e-mail of the liquidator, as registered with the Board	G/H 164, Scheme no 54, Vijaynagar, Indore, Madhya Pradesh, 452010 caneha.dahiya@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	101 A, Press House, A B Road, 22 Press Complex, Indore, Madhya Pradesh 452008 cirp.rjvj@gmail.com
11.	Last date for submission of claims	30.10.2021

Notice is hereby given that the National Company Law Tribunal Indore Bench at Ahmedabad has ordered the commencement of liquidation of the RJVJ Traders Private Limited on 01.10.2021.

The stakeholders of RJVJ Traders Private Limited are hereby called upon to submit their Claims with proof on or before 30.10.2021, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.


Neha Firoda
Liquidator

For RJVJ Traders Private Limited
Regn. No - IBBI/IPA-001/IP-P-01938/2020-2021/13093

Place: Indore
Date: 08.10.2021